

Notice

Advocates are requested to supply copies of paper book(s) and interim/final order(s) passed by this Hon'ble Court along with fresh status of Xobjc 2-C/1984, Xobjc 44-CII/1998, Xobjc 13-CII/2005, Xobjec 47-C/2005 and Xobjc 47-CII/1994, to Reconstruction Cell.

Assistant Registrar
(Civil Revision Branch)

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